

continuing research on the problems already allotted to them:—

(i) U.P. Irrigation Research Institute, Roorkee.

(ii) Roorkee University.

(b) Details of the problems on which research is being carried, are given in the statement laid on the Table of the House. [Placed in Library, See No. LT-2818/64].

(c) (i) U.P. Irrigation Research Institute—Rs. 1,24,000.

(ii) Roorkee University—Rs. 24,250.

#### **Power and Irrigation Potential in U.P.**

**2674. Shri Vishwa Nath Pandey:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of Uttar Pradesh have approached the Central Government for help for developing power and irrigation potential during 1964-65; and

(b) if so, the decisions taken by the Central Government in this regard?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) and (b). No request has so far been received from the U.P. Government for help for developing the State's irrigation and power potential over and above the agreed Central assistance for the year 1964-65.

#### **Rural Water Supply in Uttar Pradesh**

**2675. Shri Vishwa Nath Pandey:** Will the Minister of Health be pleased to state:

(a) the provision made for Rural Water Supply in Uttar Pradesh for 1964-65; and

(b) the total amount sanctioned by the Central Government to Uttar Pradesh during 1964-65 so far?

**The Minister of Health (Dr. Sushila Nayar):** (a) A sum of Rs. 10 lakhs has been provided in the budget of the State Government for the year 1964-65 for the implementation of Rural Water Supply Schemes under the National Water Supply and Sanitation Programme (Rural).

(b) In accordance with the procedure prescribed for payment of Central Assistance to State Governments, funds are being released to the State on monthly basis in nine equal monthly instalments as lumpsum ways and means advances by the Central Government during the course of the year. Final payment sanction indicating the adjustment of ways and means advances will be issued towards the close of the current financial year on the basis of expenditure to be reported by the State Government. So far as the Centrally aided (i.e. State Plan) Schemes are concerned, allotment of funds is not made scheme-wise.

#### **Applications for House-Building Loans**

**2676. Shri Vishwa Nath Pandey:** Will the Minister of Works and Housing be pleased to state:

(a) the number of applications received from the Central Government employees in the State of Uttar Pradesh for house-building advance as on the 29th February, 1964;

(b) the number of applications approved by Government and

(c) the amount of loan granted to the Central Government employees of Uttar Pradesh up to 29th February, 1964?

**The Minister of Works and Housing (Shri Mehr Chand Khanna):** (a) 382.

(b) 298.

(c) Rs. 40.06 lakhs.